

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 6th February, 2024

No. HCM/R-3/2018-Estt.-II/ 3630 . : In continuation to this Registry's Advertisement of even number dated 19th April, 2023 regarding recruitment to **Group – D posts** in the District Courts of Manipur, and in view of the enormity of the total candidates that had applied for the aforesaid post, the Mode of Examination for Recruitment to the Group- D posts is hereby notified as under:

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|---|--------------------|
| 1. Written Examination (for screening only) | - 100 marks |
| (a) English, General Awareness & Mathematics (MCQs) | - 100 marks |
| - <i>Cut off/Pass marks</i> | - 25 marks |
| (b) Duration of Examination | - 2 hours |
| (c) Candidates in the ratio of 7:1 (7 candidates for every 1 vacant post) shall be shortlisted for appearing the Viva-Voce/Interview. | |

- *Notes:-*
- (i) *Marks obtained in the Written Examination will not be accounted while calculating the final marks.*
 - (ii) *Certain relaxation may be given to candidates who are entitled to special preference under Rule 11A (I) of the Manipur State District Courts Service Rules, 2014.*


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|--|--------------------|
| 2. Viva-Voce/Interview | - 100 marks |
| Select list will be prepared on the basis of the marks obtained in the Viva-Voce/Interview only. | |

Further, it is hereby notified to all concerned that, the Written Examination will be conducted at **Imphal & Guwahati**. Applicants may choose either of the two and examination centre shall be allotted accordingly.

The **Online Choice Filling** for centre allotment will be opened on **13th February, 2024 (11:00 A.M.)** and closed on **23th February, 2024 (04:00 P.M.)**. The link for online choice filling will be provided on the date of opening only in the official website <https://www.hcmimphal.nic.in>.

Applicants are advised to visit the official website and proactively complete the **Online Choice Filling** well in advance of the deadline.

#Note: - *For applicants who fail to complete their **Online Choice Filling** within the stipulated time, the Authority will determine their examination centre at its discretion.*


(**YUMKHAM ROTHER**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
- ✓ 6. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
7. The Superintendent, Establishment - II, High Court of Manipur.
8. Notice Board/Concerned File/Guard File.